

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

5.

**IA-1790(MB)2024 IN
C.P. (IB)/188(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **19.04.2024**

NAME OF THE PARTIES:

Aditya Birla Finance Limited

Vs.

Delta Iron and Steel Company Private
Limited

SECTION: 7, 19(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Vedanshi Shah i/b. Mahalakshmi Ganpathy, appeared on behalf of the Applicant/ Liquidator through VC. None present for the Respondent.
2. The Ld. Counsel appearing on behalf of the Liquidator is not well prepared with the case and he is unable to assist the Court.
3. List this matter for further consideration on **10.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)